

(10)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1451/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

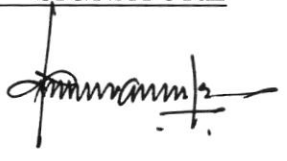
Ashish Vasanti Shah


V/s.

Petron Engineering Construction Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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10.	Adv. Youken B. Pawaskar	Adv. for. Opposition Credit	
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	Adv. Khushboo Shree Rajani	Adv. for. Opposition Debt	
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By Consent & agreement of both parties
Adj to. 2/2/2018

ORDER

CP No.1451/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 2.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)